

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:3715  
ANSWERED ON:16.12.2014  
INDUSTRIALISATION AROUND KAZIRANGA NATIONAL PARK  
Mohan Shri P. C.

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether the Government has received complaints regarding industrialization around the restricted Numaligarh refinery and Kaziranga National Park;
- (b) if so, the details thereof and the action taken by the Ministry thereon;
- (c) whether the Central Pollution Control Board has detected any industrial units in the restricted area;
- (d) if so, the number of industrial units functioning against the guidelines issued by the Government;
- (e) the action taken by the Ministry as per 1996 notifications and the penal provisions imposed against the units and officials; and
- (f) whether the State Government has notified any industrial Zone in this area without the consent of the Ministry and if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (e): A public complaint and applications under the Right to Information Act, 2005 were received regarding industries around Kaziranga National Park (KNP). Information was provided leading to filing of an Application before National Green Tribunal (NGT) by an individual. In pursuant of the said Application before NGT, the Central Pollution Control Board (CPCB) surveyed the area and observed that 11 stone crushers within No Development Zone (NDZ) around KNP, 23 stone crushers in the vicinity of NDZ, 34 brick kilns within NDZ, 22 tea leaf processing units within NDZ, 3 tea leaf processing units outside of NDZ, etc were located. Authorities in the State of Assam including the Assam Pollution Control Board have been asked to implement the orders of the NGT in the matter apart from the provision of 1996 notification.

(f) The State Government has not informed if any industrial zone has been notified by any department of Government of Assam in said NDZ.